

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

Consequent upon the recommendation of the Inter-se-District Transfer Committee meeting held on 19.10.2022 and in official exigency, the following transfers & postings are hereby made **with immediate effect:-**

Sl. No	Name	From	To
1.	Ms. Jyoti Sharma W/o Sh. Vikash Sharma EC- 3528	PA in the court of Sh. Vinay Singhal, Spl. Judge, Electricity-01, Central District, Tis Hazari Courts, Delhi	PA in the court of Sh. Virender Kumar Karta, ASJ-01 (POCSO), North District, Rohini Courts, Delhi
2.	Ms. Tanu Sehgal EC- 3108/54195031	Sr. PA in the court of Sh. Virender Kumar Karta, ASJ-01 (POCSO), North District, Rohini Courts, Delhi	Sr. PA in the court of Sh. Vinay Singhal, Spl. Judge, Electricity-01, Central District, Tis Hazari Courts, Delhi
3.	Sh. Vijay Singh Meena S/o Sh. Nahnya Ram Meena EC- 13478218	PA in the court of Ms. Aditi Rao, MM (NI Act)-03, South-East District, Saket Courts, Delhi	PA in the court of Sh. Sankalp Kapoor, MM-06, South-West District, Dwarka Courts, Delhi
4.	Sh. Shivalal Verma S/o Sh. Arvind Kumar Verma EC - 79011666	PA in the court of Sh. Sankalp Kapoor, MM-06, South-West District, Dwarka Courts, Delhi	PA in the court of Ms. Aditi Rao, MM (NI Act)-03, South-East District, Saket Courts, Delhi
5.	Ms. Soni Rawat EC - 3567	PA in the Mediation Centre, South District, Saket Courts, Delhi	PA in the Office Pool, South-West District, Dwarka Courts, New Delhi
6.	Sh. Vivek Kumar, S/o Sh Dinesh Sharma,	PA temporary posted in the Office Pool, North-East District, Karkardooma Courts, Delhi	PA in the Mediation Centre, South District, Saket Courts, New Delhi
7.	Ms. Deepika D/o Sh. Pradeep Kumar EC : 94684534	PA posted in Evidence Room, Digital Court, South-West District, Dwarka Courts, New Delhi	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi
8.	Sh. Rajnish Kumar EC- 25872170	PA in the Court of Sh. Anuj Agarwal , ASJ-05, South-East District, Saket Courts, Delhi	PA in the Office Pool, North-East District, Karkardooma Courts, Delhi
9.	Sh. Rishabh Kumar Shah, S/o- Sh. Narender shah,	PA temporary posted in the Office Pool, South District, Saket Courts, Delhi	PA in the Court of Sh. Anuj Agarwal , ASJ-05, South-East District, Saket Courts, Delhi
10.	Ms. Shipra Narang D/o Sh. Suresh Kumar Narang	PA in the court of Ms. Nidhi Bala, MM (NI Act) Digital Court, North-East District, Karkardooma Courts, Delhi	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi
11.	Ms. Deepti Rani W/o Sh. Mohit Sen EC -79457985	PA in the court of Sh. Lal Singh, POLC, Rouse Avenue Court Complex, New Delhi	PA in the court of Sh. Siddhant Sihag , MM-02, South-West District, Dwarka Courts, New Delhi
12.	Ms. Rekha Yadav W/o Sh. Remant Yadav (22110726)	PA in the court of Sh. Siddhant Sihag , MM-02, South-West District, Dwarka Courts, New Delhi	PA in the court of Sh. Lal Singh, POLC, Rouse Avenue Court Complex, New Delhi
13.	Sh. Amrik Singh S/o Late Sh. Mohan Singh EC - 3563	PA in the court of Sh. Arul Varma, ASJ-04 + Spl. Judge (NDPS), South-East District, Saket Courts, Delhi	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi
14.	Sh. Adarsh Rastogi, S/o Sh Sunil Kumar Rastogi,	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi	PA in the court of Sh. Arul Varma, ASJ-04 + Spl. Judge (NDPS), South-East District, Saket Courts, Delhi

(Signature)

15	Ms. Rekha Aggarwal EC - 84710373	PA in the court of Ms. Colette Rashmi Kujur, ADJ-10, Central District, Tis Hazari Courts, Delhi	PA in the Delhi High Court Legal Services Committee, Delhi High Court, New Delhi (in diverted capacity)
16	Ms. Sonia Jain EC - 3327 / 10926923	Sr. P.A in the Office Pool, Central District, Tis Hazari Courts, Delhi	Sr. P.A in the court of Ms. Colette Rashmi Kujur, ADJ-10, Central District, Tis Hazari Courts, Delhi

Note:- 1: All the above-mentioned Sr.P.A/P.A transferred vide the immediate order are stand relieved.

- 2: Non-compliance of the transfer/posting orders immediately/proceeding on leave shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules

Girish Kathpalia
28.10.22
(GIRISH KATHPALIA)

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

No. 81061-81143 /Admn-I/P&T/HQs/2022

Dated, Delhi the _____

28 OCT 2022

Copy forwarded for information and necessary action to: -

1. The Registrar, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge, South/South-East/North/North-East/South-West, Delhi, New Delhi.
3. The Principal District & Sessions Judge-cum-Spl. Judge (PC Act) (CBI), RACC, New Delhi.
4. The Ld. Officer In-charges, Accounts Branch, Central/ South/South-East/North/North-East/South-West/RACC, Delhi, New Delhi.
5. The Personal Office of Ld. Principal District & Sessions Judge (HQs), Delhi.
6. The Officers/Officials concerned.
7. The Sr. A.O (J)/ Branch In-Charge, Admn. Branch, Central/South/South-East/North/North-East/South-West/RACC, Delhi/New Delhi.
8. The dealing Officials, Personal File, Administration Branch-I, Central District, Tis Hazari Courts, Delhi.
9. The dealing Officials, Leave Section, Accounts Branch. Room No 114, Central District, Tis Hazari Courts, Delhi.
10. The dealing Official, ACR Cell, Central District, Tis Hazari Courts, Delhi.
11. The dealing official, Layers, Computer Branch, Central District, Tis Hazari Courts, Delhi.
12. Web-site Committee, Tis Hazari Courts, Delhi.

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
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